

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3139
TO BE ANSWERED ON THE 8TH AUGUST, 2023

PROMOTING NATURAL FARMING UNDER PKVY

3139. DR. UMESH G. JADHAV:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI BENNY BEHANAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken by the Government to promote natural farming in the country under Paramparagat Krishi Vikas Yojana (PKVY);
- (b) whether any training sessions, workshops and conferences have been organised to promote and implement the said yojana;
- (c) if so, the details of the training sessions/ workshops/conferences held in the State of Karnataka during the last three years particularly in Kalaburagi district and the percentage of small and marginal farmers benefited by the said yojana in the country including Karnataka;
- (d) the details of the PKVY being run by the Government to ensure promotion of commercial organic production through certified organic farming along with the measures being taken thereunder and the progress made in this respect, State/UT-wise;
- (e) whether the Government has reduced the allocation for PKVY to zero in the Budget Estimate (BE) for the year 2023-24;
- (f) the measures being taken by the Government to encourage 10 million farmers to adopt natural farming over the next three years; and
- (g) the action which the Government has taken to address the weaknesses in the certification of Indian organic products to ensure the integrity of the organic certification process?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government has been promoting organic farming in the country since 2015-16 through the scheme of Paramparagat Krishi Vikas Yojana (PKVY). PKVY is being implemented in all the States other-than North Eastern (NE) States, across the country. The scheme provide end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. Under PKVY, farmers of various states in the country are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs.

Under the Flagship Programme of Namami Gange “ARTH GANGE” Programme, 1.23 lakh ha area have been covered along the Ganga basin by developing 6181 clusters. Under PKVY 131 FPOs have been formed in 17 States/UTs under the provisions of 10,000 FPOs Scheme.

In the year 2019-2020 the Ministry of Agriculture and Farmer’s Welfare initiated a component of natural farming under PKVY, Bharatiya Prakritik Krishi Paddhati (BPKP). Training and capacity building are integral part of the scheme. Under BPKP, financial assistance of Rs 12200/ha for 3 years is provided for cluster formation, capacity building and continuous handholding, certification and residue analysis while Rs. 2000/ha for 3 years is provided to farmer as incentives through DBT. Moreover, farmers can also avail assistance @ Rs. 8800/ha for 3 years from PKVY funds for marketing, value addition and publicity of natural farming products. So far 4.09 lakh ha area has been sanctioned to eight States under BPKP.

(b) & (c): BPKP Scheme guidelines provide for manpower for handholding and capacity building through Champion Farmers & Clusters Coordinator (CCCF), Senior Level Resource Persons (SLRP), Community Resource Person (CRP), Lead Resource Person (LRP), Cluster Office Management & Data Entry Operations and capacity building, exposure visits and trainings of field functionaries are as under:

(i) 7 days on-field practical training including exposure visit to LRPs and CRPs:

One per year 7 days training including exposure visit to Natural farmers for LRPs & CRPs to be provided by BPKP/ZBNF experts and Champion Natural Farmers.

(ii) Yearly Capacity building of all Resource Persons (CRP/LRP/Expert Farmers/SLRP etc.) by external resource persons:

One two days annual capacity building training for all resource persons

(iii) Capacity Building of Clusters through Expert Natural Farming farmers/or Agriculture Graduate/SLRP:

20 Cluster farmers training per year in batch of 50 farmers.

(iv) Training of the farmers by LRPs and CRPs:

5 trainings of one day duration at village level for all the farmers in a batch of 25 farmers.

BPKP component under the Centrally Sponsored Scheme of PKVY, is being implemented by the State Governments. The details of training sessions/ work-shops/ conferences held/organized by the States and the beneficiary level data of small and marginal farmers are maintained at the State level only.

Government of Karnataka has informed that in Karnataka PKVY Phase II is being implemented in 18 districts. A total 11630 number of farmers have been enrolled. 19 Exposure visits have been conducted, 234 no of Training programmes for Farmers have been organized & 56 Field functionaries have been trained. In Kalburgi District, total 740 ha. area have been covered involving 792 farmers. 3 Exposure visits have been conducted, 74 no of Training programmes for Farmers have been organized & 5 Field Functionaries have been trained. One Work shop was conducted and one hands on training was conducted for farmers.

Karnataka State has not opted for natural farming under BPKP. However, the area sanctioned in the country under the BPKP since 2020-21 is given below:

Sl. No.	States	Area in Ha
1.	Andhra Pradesh	100000
2.	Chhattisgarh	85000
3.	Kerala	84000
4.	Himachal Pradesh	12000
5.	Jharkhand	3400
6.	Odisha	24000
7.	Madhya Pradesh	99000
8.	Tamil Nadu	2000
	Total	409400

(d): Government is implementing Paramparagat Krishi Vikas Yojana (PKVY) for promotion of commercial organic production through certified organic farming since 2015-16. The PKVY scheme provides end to end support to organic farmers i.e. from production to processing and certification as well as for marketing by a clusters approach. Trainings and capacity buildings as well as post harvest management support including processing, packing and marketing are made integral part of the scheme. The primary focus of the scheme is to encourage farmers to adopt organic farming in cluster mode to help them to create a value and supply chain with robust focus on marketing.

Under PKVY, States/UTs of the country are provided financial assistance of Rs. 50000/ha for 3 years out of which, Rs. 31000/ha/3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 8800/ha for 3 years is provided for marketing, packaging, branding, value addition and other marketing initiatives. Apart from this, Rs. 2700/ha for 3 years is provided for certification and residue analysis. Under the scheme assistance is also provided @Rs. 7500/ha for 3 years for training and capacity building.

To help commercial production of organic products, farmers are provided assistance for online PGS Certification. National Centre for Organic and Natural Farming (NCONF), a subordinate office under Ministry of Agriculture, has a dedicated PGS secretariat to look after authorization of Regional Councils (RCs) for facilitating the local groups to take up PGS-India certification. 74 RCs have been authorized. Moreover, 90 Service Providers have been empanelled for training, marketing and brand building etc. The scope of certification has been extended to Individual farmer certification in the year 2021. Government has initiated Large Area Certification (LAC) programme since 2020-21 to certify large traditional/default organic areas such as hills, islands, tribal or desert belt with no past history of Genetically Modified Organism (GMO) and agro chemical uses. A total area of 14,445 ha has been certified under LAC under Car Nicobar and Nancowry group of Islands in Union Territory of

A&N Islands. 5000 ha area of Ladakh and 2700 ha area of Lakshadweep have also been brought under PGS Certification under LAC Programme.

Since 2015-16, under PKVY, 11.86 lakh ha area has been covered under organic farming by developing 32384 clusters involving 16.19 lakh farmers. In addition, 8 States have developed their own brands for organic products. Since 2015-2016 to 2022-2023, Rs. 1854.01 crore has been released under the scheme.

The state-wise details of progress in terms of area covered, number of farmers benefitted and fund released under PKVY since 2015-16 to 2022-2023 is given at **Annexure-I**.

(e): PKVY is a part of Rashtriya Krishi Vikas Yojana (RKVY) - Cafeteria scheme and Rs. 469.85 crore have been earmarked for the PKVY component in the RKVY Cafeteria scheme for the Financial Year 2023-24.

(f): In order to promote natural farming and involve farmers on a larger scale to undertake chemical free farming, it is proposed to scale up Bharatiya Prakritik Krishi Paddhati (BPKP) scheme in mission mode to cover 7.5 lakh ha. area by developing 15000 clusters across the country during 2023-2024 to 2025-2026. It is also proposed to establish 10,000 Bio-input Resource Center (BRC) across the country for continuous supply of cow dung and cow urine based bio-inputs like Jeevaamrit, Beejaamrit and Ghanajeevaamrit etc. to promote natural farming on a larger scale and to initiate 1 crore farmers into natural farming.

(g): To ensure the integrity of PGS organic certification process, following measures/ improvements have been made under PGS- India programme:

- Residue analysis and soil testing have been included and provision has been made to upload details on web-portal. Provision has been made for providing assistance @ Rs 2700/ ha for 3 years for residue analysis of sample from NABL laboratory and certification.
- Traceability of certified organic products through online verification of Local group, Certificate number or Transaction certificate number on the web-portal.
- Mobile number and identification ID have been made mandatory to register farmer under PGS India certification
- Participation of Local groups in training & meetings, documentation and record maintenance under PGS India certification have been made mandatory for uploading on the portal

Annexure-I

State-wise details of progress in terms of area covered, number of farmers benefitted and fund released under PKVY since 2015-16 to 2022-2023

S. No.	State	Area in ha.	Farmers	Fund Released to State
				(Rs in lakh.)
1.	Andhra Pradesh	206000.00	265000	31721.49
2.	Arunachal Pradesh	380.00	950	234.56
3.	Assam	4400.00	11000	3012.55
4.	Bihar	24600.00	21350	4470.08
5.	Chhattisgarh	109000.00	60000	6006.42
6.	Goa	10080.00	25200	504.90
7.	Gujarat	2000.00	5000	1094.12
8.	Haryana	400.00	1000	104.56
9.	Himachal Pradesh	17700.00	14250	3044.52
10.	Jammu & Kashmir	560.00	1400	356.31
11.	Jharkhand	23940.00	50000	2682.42
12.	Karnataka	20900.00	52250	4996.36
13.	Kerala	96380.00	30950	5670.47
14.	Ladakh	10000.00	12500	221.85
15.	Lakshadweep	2700.00	6750	227.20
16.	Madhya Pradesh	175560.00	191400	13380.63
17.	Maharashtra	32160.00	80400	10135.51
18.	Manipur	600.00	1500	163.46
19.	Meghalaya	900.00	2250	448.12
20.	Mizoram	680.00	1700	469.61
21.	Nagaland	480.00	1200	333.72
22.	Delhi	10000.00	25000	471.47
23.	Odisha	44800.00	52000	8108.60
24.	Pondicherry	160.00	400	28.55
25.	Punjab	7000.00	17500	2685.05
26.	Rajasthan	123000.00	307500	15616.26
27.	Sikkim	3000.00	7500	1848.88
28.	Tamil Nadu	8240.00	15600	2274.35
29.	Telangana	13800.00	34500	2369.78
30.	Tripura	1000.00	2500	687.05
31.	Uttar Pradesh	78580.00	56000	14347.18
32.	Uttarakhand	140540.00	224250	39780.28
33.	West Bengal	2400.00	6000	1537.26
34.	Daman Diu & Dadar Nagar	11100.00	27750	1235.55
35.	Andaman & Nicobar	1360.00	3400	130.00
36.	Chandigarh	1300.00	3250	77.42
	Total	1185700.00	1619200	180476.54

Note: Total fund release **Rs 1854.01 crore** (including Rs 1804.77 Crore to States/UTs & Rs. 49.24 Crore for other expenses)
